

| 1 | 2 | 3 |
|-----|------------|------|
| 9. | Israel | 2002 |
| 10. | Kazakhstan | 2002 |
| 11. | Russia | 2002 |
| 12. | Croatia | 2002 |
| 13. | Uzbekistan | 2003 |
| 14. | Thailand | 2003 |
| 15. | Turkey | 2003 |
| 16. | Singapore | 2003 |
| 17. | Australia | 2003 |
| 18. | Tajikistan | 2003 |
| 19. | BIMSTEC* | 2004 |
| 20. | Mauritius | 2004 |
| 21. | Indonesia | 2004 |
| 22. | Myanmar | 2004 |
| 23. | Poland | 2004 |
| 24. | Japan | 2005 |
| 25. | Cambodia | 2005 |
| 26. | Pakistan | 2006 |
| 27. | Italy | 2007 |

*Regional Groups

Signing of nuke ban treaty

620. SHRI RAMDAS AGARWAL : Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether in a policy shift, the US reportedly wants India to sign nuke ban treaty;
- (b) if so, whether Comprehensive Test Ban Treaty (CTBT) would not involve any implications for the Indo-US Nuclear Deal already signed between the two countries;
- (c) the countries who have ratified/signed the treaty adopted by the UN in 1996 and the countries who have not yet signed; and
- (d) the policy of present new Government in connection with signing of CTBT?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI S.M. KRISHNA): (a) The United States has not requested India to sign the CTBT in recent bilateral discussions.

(b) The CTBT does not affect the Agreement for Cooperation between the Government of India and the Government of the United States of America concerning Peaceful Uses of Nuclear Energy of 10th October 2008, which enables civil nuclear cooperation between India and the US.

(c) 181 States have signed the CTBT, of which 148 are States parties. Lists are given in the Statement-I and Statement-II (See below). Of the States mentioned in Article XIV of the CTBT, India, Pakistan and DPR Korea have not signed.

(d) India has declared a voluntary, unilateral moratorium on nuclear explosive testing.

Statement-I

List of Countries which have signed the CTBT

(As on 3rd July, 2009)

| S.No. | Country | S.No. | Country |
|-------|---------------------|-------|--------------------------|
| 1 | 2 | 1 | 2 |
| 1 | Afghanistan | 21 | Bosnia and Herzegovina |
| 2 | Albania | 22 | Botswana |
| 3 | Algeria | 23 | Brazil |
| 4 | Andorra | 24 | Brunei Darussalam |
| 5 | Angola | 25 | Bulgaria |
| 6 | Antigua and Barbuda | 26 | Burkina Faso |
| 7 | Argentina | 27 | Burundi |
| 8 | Armenia | 28 | Cambodia |
| 9 | Australia | 29 | Cameroon |
| 10 | Austria | 30 | Canada |
| 11 | Azerbaijan | 31 | Cape Verde |
| 12 | Bahamas | 32 | Cote d'Ivoire |
| 13 | Bahrain | 33 | Central African Republic |
| 14 | Bangladesh | 34 | Chad |
| 15 | Barbados | 35 | Chile |
| 16 | Belarus | 36 | China |
| 17 | Belgium | 37 | Colombia |
| 18 | Belize | 38 | Comoros |
| 19 | Benin | 39 | Congo |
| 20 | Bolivia | 40 | Cook Islands |

| S.No. | Country |
|-------|-------------------------------------|
| 1 | 2 |
| 41 | Costa Rica |
| 42 | Croatia |
| 43 | Cyprus |
| 44 | Czech Republic |
| 45 | Democratic Republic of the Congo |
| 46 | Denmark |
| 47 | Djibouti |
| 48 | Dominican Republic |
| 49 | Ecuador |
| 50 | Egypt |
| 51 | El Salvador |
| 52 | Equatorial Guinea |
| 53 | Eritrea |
| 54 | Estonia |
| 55 | Ethiopia |
| 56 | Fiji |
| 57 | Finland |
| 58 | France |
| 59 | Gabon |
| 60 | Gambia |
| 61 | Georgia |
| 62 | Germany |
| 63 | Ghana |
| 64 | Greece |
| 65 | Grenada |
| 66 | Guatemala |
| 67 | Guinea |
| 68 | Guinea-Bissau |
| 69 | Guyana |
| 70 | Haiti |

| S.No. | Country |
|-------|-------------------------------------|
| 1 | 2 |
| 71 | Holy See |
| 72 | Honduras |
| 73 | Hungary |
| 74 | Iceland |
| 75 | Indonesia |
| 76 | Iran (Islamic Republic of) |
| 77 | Iraq |
| 78 | Ireland |
| 79 | Israel |
| 80 | Italy |
| 81 | Jamaica |
| 82 | Japan |
| 83 | Jordan |
| 84 | Kazakhstan |
| 85 | Kenya |
| 86 | Kiribati |
| 87 | Kuwait |
| 88 | Kyrgyzstan |
| 89 | Lao People's Democratic Republic |
| 90 | Latvia |
| 91 | Lebanon |
| 92 | Lesotho |
| 93 | Liberia |
| 94 | Libyan Arab Jamahiriya |
| 95 | Liechtenstein |
| 96 | Lithuania |
| 97 | Luxembourg |
| 98 | Madagascar |
| 99 | Malawi |
| 100 | Malaysia |

| S.No. | Country |
|-------|---------------------------------|
| 1 | 2 |
| 101 | Maldives |
| 102 | Mali |
| 103 | Malta |
| 104 | Marshall Islands |
| 105 | Mauritania |
| 106 | Mexico |
| 107 | Micronesia, Federated States of |
| 108 | Moldova |
| 109 | Monaco |
| 110 | Mongolia |
| 111 | Montenegro |
| 112 | Morocco |
| 113 | Mozambique |
| 114 | Myanmar |
| 115 | Namibia |
| 116 | Nauru |
| 117 | Nepal |
| 118 | Netherlands |
| 119 | New Zealand |
| 120 | Nicaragua |
| 121 | Niger |
| 122 | Nigeria |
| 123 | Norway |
| 124 | Oman |
| 125 | Palau |
| 126 | Panama |
| 127 | Papua New Guinea |
| 128 | Paraguay |
| 129 | Peru |
| 130 | Philippines |

| S.No. | Country |
|-------|----------------------------------|
| 1 | 2 |
| 131 | Poland |
| 132 | Portugal |
| 133 | Qatar |
| 134 | Republic of Korea |
| 135 | Romania |
| 136 | Russian Federation |
| 137 | Rwanda |
| 138 | Saint Kitts and Nevis |
| 139 | Saint Lucia |
| 140 | Saint Vincent and the Grenadines |
| 141 | Samoa |
| 142 | San Marino |
| 143 | Sao Tome and Principe |
| 144 | Saudi Arabia |
| 145 | Senegal |
| 146 | Serbia |
| 147 | Seychelles |
| 148 | Sierra Leone |
| 149 | Singapore |
| 150 | Slovakia |
| 151 | Slovenia |
| 152 | Solomon Islands |
| 153 | South Africa |
| 154 | Spain |
| 155 | Sri Lanka |
| 156 | Sudan |
| 157 | Suriname |
| 158 | Swaziland |
| 159 | Sweden |
| 160 | Switzerland |

| S.No. | Country | S.No. | Country |
|-------|---|-------|--|
| 1 | 2 | 1 | 2 |
| 161 | Tajikistan | 172 | United Kingdom of Great Britain and Northern Ireland |
| 162 | Thailand | 173 | United Republic of Tanzania |
| 163 | The Former Yugoslav Republic of Macedonia | 174 | United States of America |
| 164 | Timor-Leste | 175 | Uruguay |
| 165 | Togo | 176 | Uzbekistan |
| 166 | Tunisia | 177 | Vanuatu |
| 167 | Turkey | 178 | Venezuela (Bolivarian republic of) |
| 168 | Turkmenistan | 179 | Viet Nam |
| 169 | Uganda | 180 | Yemen |
| 170 | Ukraine | 181 | Zambia |
| 171 | United Arab Emirates | | |

Statement-II

List of Countries which have signed and ratified the CTBT

(As on 3rd July, 2009)

| S.No. | Country | S.No. | Country |
|-------|---------------------|-------|------------------------|
| 1 | 2 | 1 | 2 |
| 1 | Afghanistan | 15 | Belarus |
| 2 | Albania | 16 | Belgium |
| 3 | Algeria | 17 | Belize |
| 4 | Andorra | 18 | Benin |
| 5 | Antigua and Barbuda | 19 | Bolivia |
| 6 | Argentina | 20 | Bosnia and Herzegovina |
| 7 | Armenia | 21 | Botswana |
| 8 | Australia | 22 | Brazil |
| 9 | Austria | 23 | Bulgaria |
| 10 | Azerbaijan | 24 | Burkina Faso |
| 11 | Bahamas | 25 | Burundi |
| 12 | Bahrain | 26 | Cambodia |
| 13 | Bangladesh | 27 | Cameroon |
| 14 | Barbados | | |

| S.No. | Country |
|-------|----------------------------------|
| 1 | 2 |
| 28 | Canada |
| 29 | Cape Verde |
| 30 | Chile |
| 31 | Colombia |
| 32 | Cook Islands |
| 33 | Costa Rica |
| 34 | Cote d'Ivoire |
| 35 | Croatia |
| 36 | Cyprus |
| 37 | Czech Republic |
| 38 | Democratic Republic of the Congo |
| 39 | Denmark |
| 40 | Djibouti |
| 41 | Dominican Republic |
| 42 | Ecuador |
| 43 | El Salvador |
| 44 | Eritrea |
| 45 | Estonia |
| 46 | Ethiopia |
| 47 | Fiji |
| 48 | Finland |
| 49 | France |
| 50 | Gabon |
| 51 | Georgia |
| 52 | Germany |
| 53 | Greece |
| 54 | Grenada |
| 55 | Guyana |
| 56 | Haiti |

| S.No. | Country |
|-------|----------------------------------|
| 1 | 2 |
| 57 | Holy See |
| 58 | Honduras |
| 59 | Hungary |
| 60 | Iceland |
| 61 | Ireland |
| 62 | Italy |
| 63 | Jamaica |
| 64 | Japan |
| 65 | Jordan |
| 66 | Kazakhstan |
| 67 | Kenya |
| 68 | Kiribati |
| 69 | Kuwait |
| 70 | Kyrgyzstan |
| 71 | Lao People's Democratic Republic |
| 72 | Latvia |
| 73 | Lebanon |
| 74 | Lesotho |
| 75 | Libyan Arab Jamahiriya |
| 76 | Liechtenstein |
| 77 | Lithuania |
| 78 | Luxembourg |
| 79 | Madagascar |
| 80 | Malawi |
| 81 | Malaysia |
| 82 | Maldives |
| 83 | Mali |
| 84 | Malta |
| 85 | Mauritania |

| S.No. | Country |
|-------|---------------------------------|
| 1 | 2 |
| 86 | Mexico |
| 87 | Micronesia, Federated States of |
| 88 | Moldova |
| 89 | Monaco |
| 90 | Mongolia |
| 91 | Montenegro |
| 92 | Morocco |
| 93 | Mozambique |
| 94 | Namibia |
| 95 | Nauru |
| 96 | Netherlands |
| 97 | New Zealand |
| 98 | Nicaragua |
| 99 | Niger |
| 100 | Nigeria |
| 101 | Norway |
| 102 | Oman |
| 103 | Palau |
| 104 | Panama |
| 105 | Paraguay |
| 106 | Peru |
| 107 | Philippines |
| 108 | Poland |
| 109 | Portugal |
| 110 | Qatar |
| 111 | Republic of Korea |
| 112 | Romania |
| 113 | Russian Federation |
| 114 | Rwanda |
| 115 | Saint Kitts and Nevis |

| S.No. | Country |
|-------|--|
| 1 | 2 |
| 116 | Saint Lucia |
| 117 | Samoa |
| 118 | San Marino |
| 119 | Senegal |
| 120 | Serbia |
| 121 | Seychelles |
| 122 | Sierra Leone |
| 123 | Singapore |
| 124 | Slovakia |
| 125 | Slovenia |
| 126 | South Africa |
| 127 | Spain |
| 128 | Sudan |
| 129 | Suriname |
| 130 | Sweden |
| 131 | Switzerland |
| 132 | Tajikistan |
| 133 | The former Yugoslav Republic of Macedonia |
| 134 | Togo |
| 135 | Tunisia |
| 136 | Turkey |
| 137 | Turkmenistan |
| 138 | Uganda |
| 139 | Ukraine |
| 140 | United Arab Emirates |
| 141 | United Kingdom of Great Britain and Northern Ireland |
| 142 | United Republic of Tanzania |

| S.No. | Country |
|-------|------------|
| 1 | 2 |
| 143 | Uruguay |
| 144 | Uzbekistan |
| 145 | Vanuatu |

| S.No. | Country |
|-------|------------------------------------|
| 1 | 2 |
| 146 | Venezuela (Bolivarian Republic of) |
| 147 | Viet Nam |
| 148 | Zambia |

H-1B and L-1 VISAS

621. SHRI MOHD. ALI KHAN: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether Indian professionals in IT industry receive the largest share of H-1B and L-1 visas;
- (b) if so, the details thereof especially from Andhra Pradesh; and
- (c) the steps being taken to improve the share of such visas in future?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI S. M. KRISHNA): (a) and (b) Indian companies, mostly IT companies, received 12810 H-1B and L-1 visas in 2008 out of a total of 85,000 H-1B visas. Infosys (4559), Wipro (2678), Satyam(1917) and Tata Consultancy Services (1539) were the largest users of H-1B visas in 2008. H-1B visa is given to workers in speciality occupations and L-1 to all intra-company transferees; irrespective of their sectors. It is, therefore, not possible to ascertain what percentage were given to IT professionals.

(c) Government of India have urged a higher allocation of H-1B and L-1 visas for Indian professionals by the US Government.

Military base in Katchatheevu Island

622. SHRI D. RAJA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether Government is aware of the report that Sri Lankan Government is taking steps to build military base in the Katchatheevu Island;
- (b) if so, the details thereof; and
- (c) Government's reaction thereto?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI S.M. KRISHNA): (a) to (c) Sri Lanka has denied any plans to build a military base in Katchatheevu. The issue was raised with the Sri Lankan Government during the visit of a delegation led by Senior Advisor to Sri Lankan President, Basil Rajapaksa, on June 24, 2009. The delegation again clarified that it does not contemplate putting up any military structures at Katchatheevu.

Hacking of Indian computers

623. SHRI RAJEEV CHANDRASEKHAR: Will the Minister of EXTERNAL AFFAIRS be pleased to state: